

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	K.P. SANJEEV KUMAR ADITYA.S	COUNSEL FOR PETITIONERS	Adi [Signature]
2	P.Thiagarajan	Coun for R-4	[Signature]
3	ASHOK VISWANATH	Counsel for Repts 9-11	[Signature]
4	U.M.Shivakumar	Coun for Rem 1,2,6 12, 13, 21	[Signature]

ORDER

Shri K P Sanjeev Kumar, counsel for petitioner present. Shri V M Shivakumar, counsel for R1, R2, R6, R12, R13 & R15, Shri P Thiagarajan, counsel for R4 and Shri Ashok Viswanath, counsel for R9 to R11 are present. No representation on behalf of R7 & R8. Counsel for petitioner filed an IA 92/2017. He is directed to furnish copy of the same to the other side to enable them to file reply by the next date of hearing. Put up on **15.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)